

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 24 FEB 1994

APPLICATION NO(s) 48 of 1994.

APPLICANTS: M.R.Viswanatha and
five others.

RESPONDENTS: Chairman and Secretary,
M/o.Communications,N.Delhi & Others.

TO.

1. Sri.B.Veerabhadra, Advocate,
126/2, Kadirappa Road,
Doddigunta Cox town,
Bangalore-5.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 14-02-1994.

Issued
25/2/94

S. S. Sankar 24/2
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

olc

Date	Office Notes	Orders of Tribunal
		(PKJ) VE (TVR) MIA 14.2.1994. In the light of the notice ordered in C.P. No. 107/94, learned Counsel for the applicants herein seeks permission to withdraw O.A. 48/94. Permission granted. O.A. is disposed off as lim drawn.



Sd-

M(A)

Sd-

VC

TRUE COPY

Sd/- Sr. Author

SECTION OFFICER

24/2

ADDITIONAL CLERK

BANGALORE